IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 117
Appeal No. 952/252/ND/2019

IN THE MATTER OF:

Asst. Commissioner of Income Tax … Appellant

Vs

ROC (M/s Brainbird Tourism Pvt. Ltd.) … Respondents

Order under Section 252.

Order delivered on 03.03.2021

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Ms. Lakshmi Gurung, Sr. St. Counsel along with Mr. Himanshu, Adv.

For the ROC :

ORDER

Learned Counsel for the appellant states that affidavit of service has been filed and respondents No. 2 to 4 are served through publication. None appeared today on behalf of the respondents No. 2 to 4. Respondents No. 2 to 4 are proceeded ex parte.

List for hearing on 14.04.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH